

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 130
(IB)-299(ND)2019
IA/5698/2020

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 11.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv Kanishk Khetan, for Applicant/Liquidator

ORDER

IA-5698/2020. Notice be issued upon the Respondent by all modes including the email id on the Respondent. The affidavit of service be filed within a week from today. List the matter on 10th February, 2021.

Sd/-

(L.N. GUPTA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)